

IN THE MATTER OF CORPORATE INSOLVENCY I

Filing under clause (ca) of sub-regulation (2) of regulation 13

List of unsecured financi

SI NO	Name of the Creditor	Identifica tion No	Details of Claim		De	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim
	NIL					

RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED

LIST OF CREDITORS

As per the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

Details of all creditors belonging to any class of creditors

Amount in Rs.

Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC					
